

CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

O.A. No.22/95

Friday this the 6th day of January, 1995.

CORAM:

HON'BLE MR. JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR.S.P.BISWAS ,ADMINISTRATIVE MEMBER

1. P.Kunchikrishnan,  
J/E.801, Air Condition Mechanic II,  
Electrical Chargeman's Office,  
Air Conditioning,  
Southern Railway,  
Palakkad.
2. M.Balakrishnan,  
J/E.823, Air Condition Mechanic II,  
Senior Electrical Foreman Office,  
Southern Railway,  
Coimbatore Junction.

.. Applicants

(By Advocate Mr. P.K.Madhusoodhanan)

vs.

1. The Divisional Personnel Officer,  
Southern Railway,  
Thiruvananthapuram.
2. The Chief Personnel Officer,  
Southern Railway, Park Town,  
Madras-3.
3. The Senior Divisional Electrical Engineer,  
Southern Railway,  
Palakkad
4. Union of India represented by its  
Secretary, Ministry of Railways,  
Rail Bhavan,  
New Delhi.

.. Respondents

(By Advocate Mrs. Geetha for Mr.K.V.Sachidanandan)

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN:

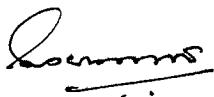
Applicants complain that the Seniority List of "Air Condition Staff" has not been finalised, and that promotions are being made on the basis of a Provisional Seniority List. Matters cannot drift indefinitely and the List must be finalised at an early date after considering the objections of affected parties.

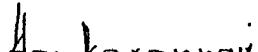
: 2 :

We direct respondent to do so, considering A8 to All and other representations that may have a bearing on the matter. A final decision will be taken within three months from today.

2. Application is disposed of as aforesaid. No costs.

Dated the 6th January, 1995.

  
S.P.BISWAS  
ADMINISTRATIVE MEMBER

  
CHETTUR SANKARAN NAIR(J)  
VICE CHAIRMAN

njj/6.1

**List of Annexures:**

**Annexure A8:**True copy of the representation dated 3-12-93 submitted by the Ist applicant before the Ist respondent.

**Annexure A9:**True copy of the representation dated 8-12-93 submitted by the 2nd applicant before the Ist respondent

**Annexure A10:**True copy of the representation dated 17-12-93 submitted by Ist applicant before the Ist respondent.

**Annexure A11:**True copy of the representation dated 13-12-93 submitted by the 2nd applicant before the Ist respondent